

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 110 of 2015 & IAs 176 & 177 of 2015,
Appeal No. 89 of 2015 & IA 137 of 2015 and
Appeal No. 90 of 2015 & IA 138 of 2015

Dated : **23rd March, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Indian Wind Energy Association & Anr.
Versus

.... Appellant(s)

Gujarat Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Tushar Nagar,
Mr. Nimesh Kr. Jha
(in A.No. 110 of 2015)

Mr. Kumar Mihir
(in A.Nos. 89 & 90 of 2015)

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Mr. Ramneek Mishra, Mr. R. Mishra &
& Mr. S.K. Saxena for R-9 (in A.No. 90 of 2015)

ORDER

In these Appeals, being Appeal Nos. 110 of 2015, 89 of 2015 and 90 of 2015, the pleadings are said to be complete. The learned counsel for the Appellants wants adjournment for arguments in the matters, hence, post this batch of appeals for hearing on **5th July, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

vt/jps